

[Smt. Sushila Rohatgi].

authorized expenditure during 1973-74 aggregated to Rs. 10.06 crores... as against Rs. 223.81 crores and Rs. 126.33 crores respectively during the years 1971-72 and 1972-73.”:

I think this speaks for itself.

Now, the last point is the reference to the family planning project which was mentioned in detail by Mr. Mavalankar. He is a man of great culture, eminence and learning. I would invite him to come with some Members and discuss this matter of family planning, because no matter how much we go on improving our production, how much we try to reduce the rate of inflation—and we have curbed the rate of inflation in a manner which is spectacular; and I think it is something which is to be admired all over the country and even in the international arena: to-day it remains at minus 8 per cent; I think, Sir, this is something to be really proud of—our population is rising at the rate of 2.3 per cent every year. Every year more or less an Australia is born into our own country. And these are not records; these are human beings which are born. And each child who cries, each child who is born, requires certain care and human consideration, education, food and everything else. Hence the point that has been mentioned by him deserves top priority. The Government is giving top priority. I would only invite him to give an suggestions that he may have in this matter. With these words, Sir, I think the House will pass the Demands for Excess Grants.

MR. SPEAKER: The question is:

“That the respective excess sums not exceeding the amounts shown under Revenue and Capital Account in the third column of the

Order Paper be granted to the President to make good the excess on the respective grants during the year ending the 31st day of March, 1974, in respect of the following demands entered in the second column thereof—

Demands Nos. 1, 13, 15, 18, 23, 33, 41, 47, 51, 53 to 57, 62, 75, 80, 85, 87, 90 and 93.”

*The motion was adopted*

16.10 hrs.

MESSAGE FROM THE PRESIDENT

MR. SPEAKER: I have to inform the House that I have received the following message dated the 14th January, 1976 from the President:

“I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on the 5th January, 1976.”

16.10 hrs.

\*SUPPLEMENTARY DEMAND FOR GRANT (RAILWAYS), 1975-76

Mr. Speaker: The House will now take up discussion and voting on the Supplementary Demand for Grant in respect of the Budget (Railways) for 1975-76.

DEMAND NO. 15—OPEN LINE WORKS CAPITAL, DEPRECIATION RESERVE FUND AND DEVELOPMENT FUND

MR. SPEAKER: Motion moved:

“That a Supplementary sum not exceeding Rs. 3,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1976, in respect of ‘Open Line Works Capital, Depreciation Reserve Fund and Development Fund’.”

\*Moved with the recommendation of the President.